

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.10.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2191 of 2021 in Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Jash Shah-R7 to R9
2.	I.A. No. 2203 of 2021 in Comp. App. (AT) (Ins) No. 650 of 2021	Venugopal Dhoot Vs. Abhijit Guhathakurta & Ors.	Sandeep S. Ladda	Anoop Rawat Moulshree Shukla-R1 Bishwajit Dubey-R2 Diwakar Maheshwari-R3

For Directions

3.	Comp. App. (AT) (Ins) No. 623 of 2020	Hemanshu Jamnadas Domadia Vs. Central Bank of India & Anr.	Keith Varghee	Richa Sandilya-R1
4.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma

For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 814 of 2021	Insolvency and Bankruptcy Board of India Vs. Sintex Plastics Technology Ltd. & Ors.	Vikas Mehta	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
7.	Comp. App. (AT) (Ins) No. 425 of 2020	Hemlata Vs. Parisi Grand Smooth Logistics Ltd & Ors.	Yash Prakash Sharan	Piyush Singh Aditya Parolla-R1 Kumar Pradyuman-R2 & R3

8.	Comp. App. (AT) (Ins) No. 486 of 2021	Charanjeet Singh Vs. Manoj Kumar & Anr.	Saurabh Kalia	Kumar Anurag Singh-R1 Vinod Chaurasia-R2
9.	Comp. App. (AT) (Ins) No. 475 of 2021 & I.A. No. 1812, 1813 of 2021	KKR India Financial Services Ltd. Vs. Sintex Plastics Technology Ltd and Ors. With	Shankh Sengupta	Henna George-R1 Keyur Gandhi-R3 Hafeez Patarwala-R4 Shubhabrata Chakraborti
10.	Comp. App. (AT) (Ins) No. 577 of 2021	Amit Dinesh Chandra Patel Vs. KKR India Financial Services Ltd. & Anr.	Heena George	Vividh Tandon Deepak Joshi Kaazvin Kapadia Angelika Awasthi-R1
11.	Comp. App. (AT) (Ins) No. 674 of 2021	DSP Investment Managers Pvt. Ltd. Vs. Sintex Plastic Technology & Ors.	Hafeez Patanwala	Heena George Arjun Sheth-R2 Ketul R. Patel-R3 Kaazvin Kapadia-R4
12.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	
13.	Comp. App. (AT) (Ins) No. 631 of 2021	MAKP Developers Pvt. Ltd. Vs. Niraj Kumar Agrawal With	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
14.	Comp. App. (AT) (Ins) No. 638 of 2021	Ruchira Poddar & Anr. Vs. Niraj Kumar Agrawal	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
15.	Comp. App. (AT) (Ins) No. 663 of 2021 & I.A No. 1741 of 2021	Shyam Kishan Saraf Vs. Atul Kumar Sansal Resolution Professional of Universal Buildwell Pvt. Ltd.	Rishabh Jain	Swapnil Gupta-R1

For Hearing

16.	Comp. App. (AT) (Ins) No. 118 of 2021	Mr. Ajit Kumar Vs. Narayan Ramachandra Ghumatkar & Ors.	Shivanshu Kumar	K.D. Sharma-R4
17.	Comp. App. (AT) (Ins) No. 351 of 2021	Rajnish Gupta Vs. Union Bank of India & Anr.	Mohit Chaudhary	Ekta Chaudhury-R1 Abhishek Anand-R2

18.	Comp. App. (AT) (Ins) No. 404 of 2021	Ajit Kumar Resolution Professional of K- Lifestyle & Industries Ltd. Vs. Alpha (India) Properties Ltd. & Ors.	Vikky Dang	P. Singh-R1 Vishal Singh-R1, R2 Vaibhav Tyagi- R3,4,5 & 6 Lokesh Malik- R7,8,10 & 11 Prateek Gupta-R9,12 & 13
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02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

19.	Comp. App. (AT) No. 64 of 2020 (PH)	Deepak Kishan Chhabria & Anr. Vs. Orbit Electricals Pvt Ltd & Ors.	Mohit Chadha	Mahesh Agarwal Nishant Rao Shikhilsuri-R1 Nikita Thapar-R1 Himanshu Satija-R2 Abhijeet Sinha-R3,4 Shivam Wadhwa-R6
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**By order of Hon'ble Acting Chairperson
-sd/-
Registrar**